

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

**(IB)-15(PB)/2017**

**IN THE MATTER OF:**

Clutch Auto Limited

.... Applicant/Petitioner

**Order under Section 9 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 31.10.2017**

**Coram:**

**CHIEF JUSTICE (Retd.) M.M.KUMAR**

**Hon'ble President**

**Ms. Deepa Krishan**

**Hon'ble Member (T)**


For the Applicant/Petitioner : Mr. Sumesh Dhawan, Advocate for the  
Resolution Professional

Ms. Vatsala Kak, Advocate

For the Respondent :

**ORDER**

By Order of the Bench, the matter is listed on 15.11.2017.

  
**(Nirmala Vincent)**  
**Court Officer**

V.Sethi  
31.10.2017